

**COURT-I**

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**APPEAL NO. 22 OF 2016 &  
IA NOS. 55, 56, 57 & 115 OF 2016**

**Dated: 19<sup>th</sup> May, 2016**

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson  
Hon'ble Mr. I.J. Kapoor, Technical Member**

**In the matter of:-**

**Sun E Solar B.V.**

**...Appellant(s)**

**Versus**

**Delhi Electricity Regulatory Commission & Ors.**

**...Respondent(s)**

Counsel for the Appellant(s) : Mr. Abhishek Malhotra  
Mr. Aditya Kumar Singh  
Mr. Ankit Chaturvedi

Counsel for the Respondent(s) : Mr. Nikhil Nayyar  
Mr. Dhananjay Balaji for R-1

Mr. Hasan Murtaza for R-2 & 3

**ORDER**

As agreed by learned counsel for the parties, list the matter on

**28.07.2016.**

**(I.J. Kapoor)  
Technical Member  
ts/mk**

**(Justice Ranjana P. Desai)  
Chairperson**